

Read	1	This Office Order No. Adm/B-23/3723/2020 dt.31/07/2020
	2.	This office Order No.Adm/B-23/3822/2020 dt.07.08.2020
	3.	This office Order No.Adm/B-23/3850/2020 dt.12.08.2020
	4.	This office Order No.Adm/B-23/3918/2020 dt.18.08.2020
	5.	This office Order No.Adm/B-23/3956/2020 dt.23.08.2020

**O.No. Adm/B-23/ 4018/2020**

**ORDER**

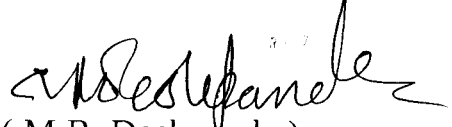
**Part-I**

In continuation of this office previous order under reference No.1, the arrangement of Courts functioning at Taluka Pandharpur, Barshi, Akkalkot, Mangalwedha and Mohol in Solapur District respectively, be continued till 30<sup>th</sup> September, 2020, unless directed otherwise.

**Part-II**

In continuation of this office order under reference No.2 to 5, the arrangement of Courts functioning at Taluka Places i.e. Taluka places i.e. Sangola, Madha, Malshiras & Karmala in Solapur District respectively, be continued till 30<sup>th</sup> September, 2020, unless directed otherwise.


District Court, Solapur  
Date – 31/08/2020

  
( M.R. Deshpande )  
Principal District Judge, Solapur  
S.C.

**Copy forwarded with compliments to-**

The Hon'ble Registrar General,  
High Court of Judicature at Bombay,  
Bombay – 400 032

District Court, Solapur  
Date – 31/08/2020


  
( M.R. Deshpande )  
Principal District Judge, Solapur

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Copy forwarded for information  
and necessary action to-

1. All the Hon'ble Judicial Officers working at taluka places in Judicial District, Solapur (By e-mail)
2. All Taluka Courts (By e-mail)

( All the Principal Judicial Officers/Head of each establishment at Taluka Headquarters are hereby requested to make necessary arrangement for publication of this order on notice board of their Office and to handover copy of the same to The President of Advocate Bar Association at Taluka Places respectively,so also bring this order to the notice of their colleague Judicial Officers and staff members working under their control.)

By Order,  
  
Registrar,  
District Court, Solapur